

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

IA 2233/2024 In C.P. (IB)/313(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **KARBAN TRADERS V/s RAJDEEP**
DISTRIBUTORS PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 2233/2024

1. Mr. Rohit Gupta, Advocate a/w Ms. Prashansa Agarwal, Advocate i/b Ruturaj V. Bankar, Advocate appeared for the Applicant.
2. Ms. Henna Jain, Advocate i/b Mr. Raina Birla, Advocate appeared for the Respondent no. 1.
3. Learned Counsel for the Respondent no. 1 submits that they have filed reply and served copy thereof. However, learned Counsel for the Applicant submits that reply is not received by them.
4. Respondent no. 1 is directed to serve once again copy of the reply to Applicant.
5. Respondent no. 2 to 5 have not filed their reply.

6. List this IA on **22.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna